

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 12.03.2020

NOTICE

Take notice that the following matter listed on 03.03.2020 in Court -III will be listed on 13.03.2020

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr.	Ranjan Kumar Pandey	Viren Sharma

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By Order

-sd/-
Registrar